

Statement-II***Salient features of the 'Utilization and Creation of Sports Infrastructure' vertical of the Khelo India Scheme***

Majority of the schools, colleges and even Universities lack proper play grounds as well as sporting infrastructure in the country. Efforts will be made to utilize the existing available sports infrastructure through a system of active management committee consisting of players and members of neighborhood community as well all over the country especially those under the control of Central Government/State Governments. A suitable mechanism will be evolved to identify gaps in availability of sporting infrastructure across the country and fill these gaps with support under Khelo India. Scheme of Khelo India will also be converged with Members of Parliament Local Area Development (MPLAD) Scheme. The States may also provide for convergence of Member of Legislative Assembly Local Area Development (MLALAD) Scheme with Khelo India Scheme. This Component will have the following two sub components:—

- (i) University Centre of Excellence Programme: For setting up centers of sporting excellence in selected Universities.
- (ii) Creation of Appropriate Sports Infrastructure: Under this component, grants-in-aid will be provided to States/ UTs, SAI etc. to develop critical sports infrastructure and other infrastructure where there are gaps.

Activities for youth in Hyderabad-Karnataka region

2235. SHRI BASAWARAJ PATIL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the activities for youths in the country by Sports Authority of India/ Ministry;
- (b) the details and number of its activities in Hyderabad-Karnataka region of Karnataka; and
- (c) the amount spent in Karnataka and the amount spent on this under Article 371(J) in Hyderabad-Karnataka region?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) To promote sports among the youth across the country, Department of Sports through Sports Authority of India

(SAI) is implementing the following Sports. Promotional Schemes in the age group of 8-25 years, to represent the country at National and International level sports competitions.

- National Sports Talent Contest Scheme (NSTC)
- Army Boys Sports Company (ABSC)
- SAI Training Centre (STC)
- Special Area Games (SAG)
- Extension Centre of STC/SAG
- Centre of Excellence (COE)
- National Sports Academies (NSA)

Accordingly, SAI has established 10 Regional Centres and 02 educational institutions to implement the above sports promotional schemes across the country. Presently, 14907 talented sports persons (10481 boys and 4426 girls) are being trained in 27 sports disciplines on residential and non-residential basis.

Also, Department of Sports is implementing a revamped Khelo India - National Programme for Development of Sports from the current financial year 2017-18, with a view to achieve the twin national objectives of mass participation and promotion of excellence in sports. The revamped Khelo India programme aims at strengthening the entire sports ecosystem to promote the above mentioned objectives through twelve verticals.

Department of Youth Affairs conduct various activities through National Programme for Youth and Adolescent Development (NPYAD) and Nehru Yuva Kendra Sangathan (NYKS) for youths the details of which are given in Statement-I (*See below*).

(b) Presently, under SAI Schemes, 1103 sportspersons are being trained in 15 sports centres which includes 758 sportspersons (599 Boys and 159 Girls) in Karnataka in 9 sports centres and 345 sportspersons (274 Boys and 71 Girls) in Hyderabad in 6 sports centres. The details of SAI Schemes trainees in Hyderabad and Karnataka are given in Statement-II (*See below*).

Under the scheme of Khelo India, District and the State level competitions were conducted in 27 Districts of Karnataka under Khelo India Scheme during the year 2016-17 for which an amount of ₹ 2.36 crore was released. The details are given in Statement-III (*See below*).

(c) The amount spent by NYKS on different programmes and activities in Karnataka and Hyderabad-Karnataka region during the current financial year is as under:—

₹ 9.07 crores for Karnataka

₹ 1.38 crores for Hyderabad-Karnataka region under Article 371 (J)

SAI does not make allocation State-wise but scheme-wise. The details of the scheme wise allocation in the current Financial Year are given in Statement-IV (*See below*).

The details of sports infrastructure projects sanctioned under Khelo India Scheme during the year 2016-17 and 2017-18 in Karnataka are given in Statement-V.

Statement-I

*Details of various activities conducted by Department of Youth Affairs through
NPYAD and NYKS*

1. National Programme for Youth and Adolescent Development (NPYAD):

NPYAD Scheme is being implemented by the Government for youth in the country. The Scheme comprises of the following broad programme areas:—

- (i) Youth Leadership and Personality Development
- (ii) Promotion of National Integration
- (iii) Promotion of Adventure
- (iv) Development and Empowerment of Adolescents
- (v) Technical and Resource Development

2. Nehru Yuva Kendra Sangathan (NYKS) :

The scheme of Nehru Yuvak Kendra in the country was started by Government of India in the year 1972. The Nehru Yuva Kendra Sangathan (NYKS) came into existence in 1987 as an autonomous body of the Government of India which is presently functioning under Department of Youth Affairs, Ministry of Youth Affairs and Sports. Since 1972, there has been a phenomenal expansion and growth of Nehru Yuva Kendras which are currently functional in 623 districts of the country. NYKS facilitates the mobilisation of youth, in the age group of 15 to 29 years.

The organization's strategy has been generation of Awareness; organisation and mobilisation of youth for developmental work in the villages, with emphasis on value, vision and volunteer action.

Statement-II

Summary of the trainees getting training under various SAI schemes in Karnataka and Hyderabad region during 2017-18.

S.N.	Schemes	No. of Centres	Resi.			Non-Resi.		
			Boys	Girls	Total	Girls	Boys	Total
1	2	3	4	5	6	7	8	9
1.	NSTC	2	0	0	0	50	5	55
2.	IGMA	1	0	0	0	0	0	0
3.	ABSC	6	334	0	334	0	0	0
4.	STC	5	345	130	475	97	77	174
5.	COE	1	47	17	64	0	1	1
TOTAL		15	726	147	873	147	83	230
Karnataka								
1.	NSTC	2	0	0	0	50	5	55
2.	ABSC	3	201	0	201	0	0	0
3.	STC	3	239	87	326	62	49	111
4.	COE	1	47	17	64	0	1	1
TOTAL		9	487	104	591	112	55	167
Hyderabad								
1.	IGMA	1	0	0	0	0	0	0
2.	ABSC	3	133	0	133	0	0	0
3.	STC	2	106	43	149	35	28	63
TOTAL		6	239	43	282	35	28	63

Statement-III*Details of District and State Level Competitions conducted under Khelo India Scheme in Karnataka during 2016-17*

(A) Details of competitions conducted under Khelo India Scheme in Karnataka during 2016-17 (District-wise)

Sl. No.	Name of district	Number of participants	Number of disciplines
1	2	3	4
1.	Bangalore Urban	849	5
2.	Bangalore Rural	1328	5
3.	Ramanagar	1192	5
4.	Kolar	693	5
5.	Chikkabalapura	1300	5
6.	Chitradurga	1019	5
7.	Davangree	3140	5
8.	Shimoga	878	5
9.	Tumkur	1994	5
10.	Chikkamagakur	2510	5
11.	Chamrajanagar	1923	5
12.	Hassan	1726	5
13.	Mandya	1232	5
14.	Udupi	3782	5
15.	Kodagu	1375	5
16.	Mysore	1462	5
17.	Daksina Kannada	3661	5
18.	Belgaum	3010	5
19.	Vijayapur	3042	5

1	2	3	4
20.	Bagalkote	1360	5
21.	Dharwad	828	5
22.	Gadag	1050	5
23.	Haveri	3473	5
24.	Uttar Kanada	1601	5
25.	Bellary	813	5
26.	Bidar	530	5
27.	Koppal	2004	5
TOTAL		47775	135

(B) Details of State level competition conducted under Khelo India Scheme in Karnataka during 2016-17

Sl. No.	Name of district	Number of participants	Number of disciplines
1	2	3	4
1.	Karnataka	6817	8

Statement-IV

Statement Showing grants released (allocated) and expenditure under other than NER

(₹ in crore)

Name of the Scheme	2017-18	
	Alloc.	Exp. (upto Jan 18)
1	2	3
National Sports Talent Contest	0.00	0.36
Army Boys Sports Companies	0.00	11.62

1	2	3
Special Area Games	0.00	7.12
SAI Training Centres	0.00	44.93
Centres of Excellence	0.00	2.03
TOTAL	75.00	66.06
Coaches salaries & other misc. exp.	105.00	84.07
Salaries & other misc. expenses of establishment & field staff	47.00	39.26
Sports Sciences & Medical Centre	5.00	0.67
Equipment Support	10.00	4.26
Operation & Maintenance of stadia (Delhi)	65.00	64.27
Operation & Maintenance of stadia (Units/Centers)	30.00	18.75
Academic Programme	8.00	2.86
Capital Projects/Construction Works	20.00	45.33
Capital Expenditure		
Establishment and Other Misc. Expenses	200.00	122.02
Loans & Advances	2.00	0.22
Operation & Maintenances of Staff Houses	2.00	0.35
Computerised Sports Data Bank	2.00	0.50
GRAND TOTAL	571.00	448.62

Statement-V*List of projects sanctioned under Khelo India Scheme*

(₹ in crore)

Sl. No.	Name of the Project	Grant Sanctioned (Date)	Grant released (Date)
1	2	3	4
1.	Laying of Synthetic Hockey Surface at Sainik School, Bijapur	5.50 (20.03.2017)	2.00 (20.03.2017)

1	2	3	4
2.	Laying of Synthetic Football turf at SAI Regional Centre, Bengaluru	5.00 (27.02.2017)	2.00 (27.02.2017)
3.	Construction of Multipurpose Indoor Hall at SAI Southern Regional Centre, Bangalore.	8.00 (24.05.2017)	3.00 (24.05.2017)
4.	Construction of Multipurpose Indoor Hall at Haliyal Taluk Stadium.	7.50 (28.07.2017)	3.00 (28.07.2017)

Selection and training of participants for international sports competitions

†2236. DR. SATYANARAYAN JATIYA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the major sports for which there is a system of selection and training of the participants for international competitions including Olympics; and

(b) the effective methods in place and the measures taken for extending the reach of 'Khelo India' to students of schools and colleges and selecting sportspersons who are able to compete?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) Sir, National Sports Federations (NSFs) are primarily responsible for judicious selection of national teams for participation in major international events, including the Olympics, based on merit and with the objective of enhancing national prestige and bringing glory to the country.

The Government, through National Sports Development Code of India 2011, has prescribed that the Selection Committee is to be constituted by the concerned NSF comprising of the President of the NSF, the National Coach and eminent sportspersons. The Government also appoints observers for specific sports disciplines to observe the selection process. The Government has also issued instructions to the Indian Olympic Association (IOA) and NSFs to place, on their website, various details about selection of athletes such as list of core probables and basis of their selection, notification of selection criteria of such events well in advance along with details of time and venue for selection, list of athletes selected etc.

†Original notice of the question was received in Hindi.